

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3928
ANSWERED ON:06.08.2014
DENIAL OF FITNESS TO TRAVEL ABROAD
Mohan Shri P. C.

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government has received any complaint regarding the denial of medical fitness certificate for a visually impaired dance troupe for travelling abroad and if so, the facts and reasons therefor;
- (b) whether the Gulf Co-operation Council rules do not permit visually impaired cultural groups to perform in Gulf countries;
- (c) if so, whether the matter has been taken up with the authorities concerned; and
- (d) if so, the details and outcome thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [GEN. (DR) V. K. SINGH (RETD)]

- (a) No complaint has been received regarding the denial of medical fitness certificate for a visually impaired dance troupe for travelling abroad. ICCR does not issue any medical fitness certificate to the artistes it sends abroad for giving performances.
- (b) The Council is not aware whether or not Gulf Co-operation Council rules permit visually impaired cultural groups to perform in Gulf countries.
- (c) & (d) Does not arise.